

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2868
ANSWERED ON:11.08.2010
COMPLAINTS AGAINST STERLITE
Jeyadural Shri S. R.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government gave environment clearance to the Sterlite Industries to double its capacity without undertaking any public hearing as is the rule; and

(b) if so, the facts thereof and the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FOREST (SHRI JAIRAM RAMESH)

(a) & (b) The environmental clearance for expansion of Copper Smelter Plant for Phase-II at SIPCOT Industrial Complex, Tuticorin in Tamilnadu by M/s Sterlite Industries (India) Limited was accorded on 1st January, 2009 as per the procedure laid in the Environment Impact Assessment (EIA) Notification, 2006. As per this notification, the projects or activities located within the industrial estates do not require public hearing.